

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:221
ANSWERED ON:24.11.2014
RESERVATION TO SC ST PROSECUTORS
Patil Shri Kapil Moreshwar

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is any provision of reservation for SC/ST in appointment as public prosecutors in Supreme Court and various High Courts;
- (b) if so, the details thereof alongwith the number of Public Prosecutors appointed during the last three years; and
- (c) if not, the reasons thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI. D.V.SADANANDA GOWDA)

- (a) to (c) The information is being collected and will be laid on the Table of the House.